

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A NO. 04 OF 2019 &
IA No. 1805 OF 2018 & IA No. 246 of 2019**

Dated : 15th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Chikkahalli Solar Power Project & Anr. ...Appellant(s)
Vs.
Bangalore Electricity Supply Company ...Respondent(s)
Limited & Anr.**

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Ms. Garima Jain
Mr. Balaji Srinivasan for R-2

ORDER

Objections if any, on IA No. 246 of 2019 (for directions) may be filed by Respondents on or before 01-03-2019 with advance copy to the other side.

List the matter on **05-03-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk